NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 9

IA 3652/2022 in C.P. (IB)/1387/(MB)/2017

CORAM:
SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **02.12.2022**

NAME OF THE PARTIES: - **Ericsson India Private Limited VS Reliance Communicationas Limited**

Appearance (via video-conference):

For the Applicant/RP : Ms. Kriti Kalyani, Advocate i/b Shardul Amarchand Mangaldas & Co.

Section 60(5) & 9 of the IBC, 2016

ORDER

IA 3652/2022

The only prayer in this Interlocutory Application is for early listing of the Interlocutory Application bearing IA No. 576 of 2022. It is evident from the record that the said Interlocutory Application is however stated to be listed on Board for hearing on 15.12.2022. In that view of the matter, no order is required; hence, the Interlocutory Application bearing IA No. 3652 of 2022, is dismissed. Registry to list Interlocutory Application bearing IA No. 576 of 2022, on Board on 15.12.2022, as already directed.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare